

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5906-5907/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAPPU @ GHANSHAYAM

Respondent(s)

Date : 17-12-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR
Ms. Chandrika Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance is given to Ld. counsel for the petitioner to comply order dated 28.08.2019 of this Court in respect of Sole Respondent in each matter.

List again on 25.02.2020.

RAJIV KALRA
Registrar

pm